

**'आयल पूल' खाते में घाटा**

362. श्रीमती सुषमा स्वराज: क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1991-92 के दौरान "आयल पूल" खाते में कुल कितना घाटा हुआ;

(ख) वर्ष 1992-93 के दौरान इस घाटे में कितनी वृद्धि होने की संभावना है;

(ग) क्या यह सच है कि 1988-89 तक "आयल पूल" खाते में घाटे के बजाये अधिशेष था;

(घ) यदि हां, तो इस अधिशेष को घाटे में बदलने के क्या कारण हैं; और

(ङ) सरकार द्वारा घाटे को पूरा करने के लिये क्या उपाय किये जा रहे हैं?

**पेट्रोलियम और प्राकृतिक गैस (श्रीमती बी-शंकरानन्द):** (क) 3171 करोड़ रुपये।

(ख) कीमतों में हाल में की गई वृद्धि से चालू वर्ष के घाटे के पूरा होने की आशा है।

(ग) जी, हां।

(घ) पेट्रोलियम उत्पादों की कीमतों में वृद्धि के जरिये भिन्न-भिन्न उत्पादन और विपणन आदि की लगातार की पूरी वसूली नहीं होना।

(ङ) 16.9.1992 की प्रभावी तिथि से पेट्रोलियम उत्पादों की कीमत में वृद्धि की गई है।

**Impact of devaluation on Imports of Petroleum Products**

363. SHRI GAYA SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state what is the impact of the devaluation of rupee made in July, 1991 on the increase in the value of imports of the petroleum-products in terms of dollars?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): While devaluation of rupee would increase the import bill in terms of rupees, it would not have any impact on the value of imports of petroleum products in terms of dollars.

**Allotment of Retail outlet of High Speed Diesel and LPG Distributorship**

364. SHRI RAJNI RANJAN SAHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal under Government's consideration to abolish the system of allotment of retail outlets of high speed diesel and LPG distributorship;

(b) whether Government also propose to effect any liberalisation for free competition and running of these outlets; and

(c) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c) An element of competition is already there in the existing selection procedure for dealers/distributors and the carrying out of the business. Choice is available to LPG consumers to change the distributor as well as the Company in case they are not satisfied with either.

**Infrastructural facility for use of Natural Gas from Bombay High**

365. SHRI SHIVAJIRAO GIRIDHAR PATIL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Maharashtra Government has suggested for creation of infrastructural facility for immediate use of Natural Gas which is being burnt on a large scale everyday in Bombay High;

(b) whether it is also a fact that the Maharashtra Government has suggested for building a new terminal at Usar to enable distribution of gas to nearby areas where gas could be used immediately; and

(c) what are the reasons for which Natural Gas is not being used for generation of power, considering the gap bet-

ween need and availability of power in the country?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) A proposal to this effect was received from the Government of Maharashtra in June 1992.

(c) Natural Gas is being used for the generation of power at power stations located in the States of Maharashtra, Gujarat, Rajasthan, Uttar Pradesh, Andhra Pradesh, Assam and Delhi.

#### Losses in Oil Sector

365. SHRI SHIVAJIRAO GIRIDHAR PATIL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the World Bank Study has revealed that India has lost \$2.0 billion in oil sector due to inefficient use of investible resources in the oil sector;

(b) if so, what steps Government have taken to find out the causes responsible therefor; and

(c) what steps Government propose to take to avoid such losses in future?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) In a Memorandum prepared by the World Bank, a reference has been made to Investment deficiencies in the oil sector.

(c) To contain the flaring of gas, ONGC have undertaken the Gas Flaring Reduction Project in the Western Off-shore region at an estimated cost of US \$3.2 billion. Projects to reduce flaring are also being implemented in Gujarat and Assam. For maintaining the health of the reservoir, ONGC have taken up rectificatory measures as suggested by the Dasgupta Committee.

#### Identification of Petroleum Reserve Areas in Bihar

367. SHRIMATI KAMLA SINHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether certain areas having substantial concentration of petroleum reserves have been identified in the State of Bihar;

(b) if so, what are the details thereof;

(c) whether these oil reserve areas are proposed to be included in the programme for oil exploration in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) to (d) Do not arise.

#### Royalty on Crude Oil

368. SHRI VITHALBHAI M. PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the question of royalty on crude oil is pending with the Government for final decision;

(b) what are the recommendations of the Ishwaran Committee to fix the royalty on crude oil;

(c) whether Government have accepted the above recommendations; and

(d) by when Government would take a final decision in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) to (d) The entire issue is under the consideration of the Government.